

Officers as on 1 January, 1983 alongwith roster for SCs and STs candidates in the Department of Electronics ;

(b) the total number of Scientific Officers as on 1 January 1983 belong to Scheduled Castes and Scheduled Tribes ;

(c) whether it is a fact that Scheduled Castes and Scheduled Tribes representation in the Department of Electronics is not adequate as per Government policy ; and

(d) the Government's policy to fill the reserved posts as mentioned in part (a) above ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M.S. SANJEEVI RAO) : (a) (i) 145 (includes 5 officers on deputation from other Ministries/Departments)

(ii) Reservation for Scheduled Castes (SCs) Scheduled Tribes (STs) according to roster :

	SC	ST	
	19	9	
(b)	SC	ST	Remarks
	4	1	(3 SCs and 1 ST officers left the Department during the previous year)

(c) and (d) Yes, Sir. However, to fill up the reserved vacancies, the Department follows the procedure laid down by Government. The short-fall at any one point of time is taken into account while filling up vacancies at subsequent points of time.

विभागीय परीक्षाओं के लिए हिन्दी माध्यम का विकल्प

7248. श्री रामावतार शास्त्री : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) आपके अधीन मंत्रालय/विभाग और उसके सम्बन्ध कार्यालयों में 1982 में कितनी विभागीय परीक्षाएं ली गईं ;

(ख) क्या ऐसी विभागीय परीक्षाओं में हिन्दी का विकल्प दिया गया था और यदि हाँ, तो कितनी परीक्षाओं में ;

(ग) उपर्युक्त सभी विभागीय परीक्षाओं

में परीक्षार्थियों को हिन्दी माध्यम से बैठने की अनुमति कब से दी जाएगी ; और

(घ) इस संबंध में समुचित व्यवस्था करने के संबंध में कदम उठाए जा रहे हैं ;

उद्योग मंत्री (श्री नारायणदत्त तिवारी) :

(क) उद्योग मंत्रालय और इसके सम्बन्ध कार्यालयों में वर्ष 1982 में कोई ऐसी परीक्षा नहीं ली गई ।

(ख) से (घ) उपर्युक्त भाग (क) के उत्तर की दृष्टि से प्रश्न ही नहीं उठता ।

Recognition to all India Federation of S.C./ S.T. backward classes and Minorities Employees Welfare Associations

7249. SHRI HIRALAL R. PARMAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether All India Federation of Scheduled Castes/Scheduled Tribes, Backward Classes and Minorities Employees Welfare Associations (Regd) New Delhi had been requesting Government since long for according recognition on the ground that the communities for which it is working are already recognised by the Constitution ;

(b) whether recognition is not being accorded to this Federation only on the plea that it is a caste based organisation although the socially and economically backward castes are classified in the Constitution into four categories i.e. (i) Scheduled Castes, (ii) Scheduled Tribes (iii) Backward Classes, and (iv) Minorities ;

(c) whether Government have recognised other Welfare Associations or Councils etc. of these Communities ;

(d) if so, the reasons for according recognition to these associations or councils etc. and the precise policy of the Government under which these have been recognised ; and

(e) if not, the reasons for not recognising this Federation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) Yes, Sir.